

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-205/2013/11257/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar,  
District & Sessions Judge,  
Morigaon, Assam.

Dated Guwahati the 2<sup>nd</sup> ~~November~~ <sup>December</sup>, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/7305, dtd 23.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, on 02.12.2022**, as prayed for. The next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-205/2013/11258/A, dated** , 02-12-2022

Copy to:

1. ~~The Project Manager, Gauhati High Court.~~

**JT. REGISTRAR (VIGILANCE)** Rao